

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

**STARRED QUESTION NO.\*261  
TO BE ANSWERED ON 22.03.2022**

**CENTRALLY SPONSORED SCHEMES OF SCHOLARSHIP FOR SC STUDENTS**

**\*261.\*DR. SUBHASH RAMRAO BHAMRE:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government is implementing various Centrally Sponsored Schemes of Scholarship for Scheduled Caste (SC) students in Maharashtra;
- (b) if so, the details thereof and the total funds granted and utilized for scholarship of SC students during each of the last three years by the State Government of Maharashtra; and
- (c) the funds contributed by the State Government and the Union Government for scholarship of SC students and the number of SC students benefitted in Maharashtra during the said period?

**MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT**

**(DR. VIRENDRA KUMAR)**

(a) to (c): A Statement is laid on the table of the House.

\*\*\*\*\*

**Statement referred to in reply of part (a) to (c) in respect of Lok Sabha Starred Question no. 261 asked by Dr. Subhash Ramrao Bhamre for answer on 22.03.2022**

(a) to (c): Yes, Sir. The Department is implementing the following two Centrally Sponsored Scholarship Schemes for Scheduled Caste (SC) students in the country, including in the State of Maharashtra:

- i. Post matric scholarships to the students belonging to scheduled castes for studies in India (PMS-SC);
- ii. Pre- matric scholarships scheme for SC students and others

Under both the schemes scholarships are provided to SC students having parental income less than Rs.2.5 lakh per annum. PMS-SC scheme provides compulsory non-refundable fees including tuition fee of the course and academic allowance to students studying at the post matric stage i.e. from class 11 onwards. Pre-Matric Scholarship Scheme for SC students and others provides the academic allowance to eligible students studying in classes 9th and 10th.

Under the PMS-SC, no central assistance (CA) was released to the State for the years 2018-19 and 2019-20 as their demand for the year was within their committed liability. In the year 2020-21, consequent to the revision in the funding pattern of the scheme from the concept of Committed Liability of the State to a sharing ratio of 60:40 between Centre and the States, Rs.558 cr. was released to the State as CA. As per information provided by the State Government of Maharashtra, during the years 2018-19, 2019-20 and 2020-21, the expenditure made by the State was Rs. 1332.62 cr. , 1053.37cr. and Rs. 372.08 cr., respectively, (which included arrears paid for previous years as well) for 5,42,646, 3,78,426 and 1,56,453 beneficiaries respectively.

Under the Pre-Matric Scholarship Scheme for SC Students, the State was released Rs. 179.32 cr. during 2013-14 and 2014-15. As per the information provided by the State Government, out of this amount, the State has utilized Rs. 98.59 cr. for disbursing scholarships for the years 2013-14 to 2017-18 and Rs. 23.32 cr. were utilised during the year 2019-20 for 99,200 beneficiaries. Further, no expenditure was done under the Scheme in 2018-19 and 2020-21 and no state funds were spent under the Scheme during 2018-19, 2019-20 and 2020-21 as informed by the State Government. Rs. 57.40 cr. of central assistance is still available with state Government as unspent balance.

\*\*\*\*\*